

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1846  
TO BE ANSWERED ON JULY 31, 2025**

**NEW PM SVANIDHI SCHEME**

**NO. 1846. DR. C M RAMESH:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has approved the new PM SVANidhi Scheme;**
- (b) if so, the manner in which it is different from the existing one;**
- (c) whether it is true that the Government is planning to provide credit cards to PM SVANidhi beneficiaries and if so, the details thereof;**
- (d) whether the Government provides PM SVANidhi loans to rural street vendors and if so, the details thereof; and**
- (e) the number of street vendors benefitted from the above scheme since its implementation, State/district and year-wise?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (c): Restructuring of PM SVANidhi Scheme has not been approved yet.**

**(d): PM SVANidhi scheme is implemented in urban areas. However, street vendors of surrounding development/ peri-urban/ rural areas who are vending within geographical limits of the Urban Local Bodies are also provided loans.**

**(e): As on 22<sup>nd</sup> July 2025, more than 68.11 lakh street vendors have been benefitted under the PM SVANidhi scheme since its inception.**

**A statement showing the state-wise and year-wise details of street vendor beneficiaries under PM SVANidhi scheme is at Annexure – I.**

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**ANNEXURE – I: REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1846 TO BE ANSWERED ON 31.07.2025**

**STATEMENT SHOWING STATE-WISE AND YEAR WISE DETAILS OF STREET VENDOR BENEFICIARIES UNDER PM SVANIDHI SCHEME**

(As On 22/07/2025)

S.No.	State	Number of Beneficiaries						Total
		FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25	FY 2025-26 (till 22 <sup>nd</sup> July'25)	
1	Andaman & Nicobar Islands	387	90	9	57	6	-	549
2	Andhra Pradesh	1,12,769	70,964	12,597	1,38,943	13,588	2	3,48,863
3	Arunachal Pradesh	1,588	898	823	1,278	136	-	4,723
4	Assam	14,157	40,651	12,005	48,317	6,136	-	1,21,266
5	Bihar	28,859	18,702	3,542	66,733	11,030	6	1,28,872
6	Chandigarh	2,051	1,408	524	991	48	-	5,022
7	Chhattisgarh	40,305	6,393	3,843	29,438	10,139	2	90,120
8	Delhi	31,148	10,526	17,708	1,19,786	13,247	4	1,92,419
9	Goa	1,018	220	64	231	38	1	1,572
10	Gujarat	1,02,307	94,870	45,819	2,08,688	27,514	1	4,79,199
11	Haryana	16,947	9,450	5,044	1,21,838	14,706	433	1,68,418
12	Himachal Pradesh	2,767	593	496	1,486	116	-	5,458
13	Jammu & Kashmir	11,520	2,755	918	1,553	494	-	17,240
14	Jharkhand	22,025	6,811	2,642	49,645	4,448	-	85,571
15	Karnataka	1,08,004	33,803	27,166	1,99,299	27,483	69	3,95,824
16	Kerala	8,051	1,374	1,793	98,665	9,413	2	1,19,298
17	Ladakh	247	14	61	127	13	-	462
18	Madhya Pradesh	3,13,786	1,56,791	62,369	2,98,485	57,469	302	8,89,202
19	Maharashtra	1,49,151	48,260	1,62,303	4,34,975	57,959	26	8,52,674
20	Manipur	6,094	2,393	346	930	70	-	9,833
21	Meghalaya	253	355	796	1,761	746	-	3,911
22	Mizoram	445	38	46	1,685	372	-	2,586
23	Nagaland	1,203	299	206	1,240	627	-	3,575
24	Odisha	27,497	7,379	2,150	23,824	3,315	8	64,173
25	Puducherry	1,130	116	89	2,124	77	-	3,536
26	Punjab	26,675	12,685	3,629	1,13,643	10,888	22	1,67,542
27	Rajasthan	50,343	16,788	2,185	88,589	31,683	6	1,89,594
28	Sikkim	1	1	-	1,115	114	-	1,231
29	Tamil Nadu	87,735	75,070	19,139	2,02,128	15,878	1	3,99,951
30	Telangana	3,10,512	34,275	8,532	65,260	7,647	1	4,26,227
31	The Dadra, Nagar Haveli and Daman & Diu	1,032	213	79	827	63	-	2,214
32	Tripura	2,611	602	331	1,769	320	-	5,633
33	Uttar Pradesh	5,63,816	2,22,008	1,48,172	3,93,892	63,769	9	13,91,666
34	Uttarakhand	9,111	1,392	2,756	12,155	2,980	-	28,394
35	West Bengal	2,377	11,212	1,550	1,76,232	13,579	4	2,04,954
Total		20,57,922	8,89,399	5,49,732	29,07,709	4,06,111	899	68,11,772

**Note: Lending period of the scheme has ended on 31.12.2024**